



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16th January, 2022

NOTICE

Please take notice that the matters listed in Court-IV on 17.01.2022 at 10:30 AM will now be taken up in Court-II and the Bench notified for holding Virtual Court - II on 17th January, 2022 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)
2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar